

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

STARRED QUESTION NO:602

ANSWERED ON:07.05.2010

RAJIV GANDHI GRAMEEN VIDYUTIKARAN YOJANA

Lal Shri Pakauri;Yadav Shri Om Prakash

Will the Minister of POWER be pleased to state:

(a) whether various State Governments including Bihar have suggested some modifications in the Rajiv Gandhi Grameen Vidyutikaran Yojana;

(b) if so, whether the Government proposes to bring any amendment in the scheme for the speedy electrification of villages in the country;

(c) if so, the details thereof;

(d) whether various State Governments have sought additional financial assistance from the Union Government for the rural electrification in their States; and

(e) if so, the details thereof and the action taken by the Government thereon?

Answer

THE MINISTER OF POWER(SHRI SUSHILKUMAR SHINDE)

(a) to (e) : A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF STARRED QUESTION NO. 602 TO BE ANSWERED IN THE LOK SABHA ON 07.05.2010 REGARDING RAJIV GANDHI GRAMEEN VIDYUTIKARAN YOJANA.

(a) to (c): Yes, Madam. Some states including Bihar have made suggestions for modifying provisions of Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY). The view of the Ministry of Power on major suggestions received is placed at Annex.

(d) & (e) : Under RGGVY, 573 projects (235 projects in X Plan & 338 projects in XI Plan) covering electrification of 1.18 lakh un/de-electrified villages and release of 2.46 crore BPL connections with an outlay of Rs.26353.51 crores have been sanctioned. Some States have been requesting for sanction of their remaining RGGVY projects, which are primarily high cost projects or supplementary projects to cover habitations attached to main village, with population exceeding 100. These projects are proposed to be taken up in Phase-II of the scheme as and when approved for implementation by competent authority.